



ORDER SHEET

O.A / MA / RA / CP NO. 228 OF 2004

Applicant/s Y.C. Srivastava Respds. U.O.R. Rao

Advocate for Applicant/s B. Tiwari Advocate for Respondent/s K.P. Singh

| Notes of the Registry | Orders of the Tribunal | Sheet No. |
|-----------------------|--|-----------|
| | <p>06.12.2010 Hon'ble Dr. K.B.S. Rajan, J.M. Hon'ble Mr. D.C. Lakha, A.M.</p> <p>Sri K.P. Singh, counsel for the respondents is present.</p> <p>As per Shri K.P. Singh, counsel for the respondents the applicant is died and no substitution application has been filed so far. The OA is abetted and accordingly dismissed. However, Liberty is granted to the legal heir to file an appropriate application for revival of this OA, if so desires.</p> <p style="text-align: center;">  AM </p> <p style="text-align: center;">  J.M. </p> <p>RKM/</p> | |